

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Regen Powertech Pvt Ltd**

PETITION NUMBER : **CP(IB)/1099(CHE)/2019**

APPLICATION NUMBER : **a) IVN.P(IBC)/3/2024
b) IA(IBC)/131(CHE)/2024**

ORDER

Ld. Counsel Ms. Chinna Abraham for the Petitioner in IVN.P(IBC)/3/2024. Ld. Counsel Mr. Surya Teja Nalla for the RP. Ld. Counsel Mr. Pranava Charan for the Committee of Creditors. Ld. Counsel Ms.Ranjana Roy Gawai for Renew Power Services Pvt Ltd.

List the **applications along with IA(IBC)/782/2024 on 20.06.2024** for hearing.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**